

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

37. C.P. 3388/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2023**

NAME OF THE PARTIES: - Aruna Balkishan Patel
V/s
Zenith Birla (India) Ltd

Section: 73(4) of Companies Act, 2013

ORDER

Mr. Pinal Patel appeared for the petitioner. None appeared for the Respondent. Vide order dated 07.06.2023 registry was directed to issue court notice to the parties including respondent. Notice was duly served upon the Respondent on 13.06.2023 as can be manifested to be track consignment report available on record but none appeared on behalf of the Respondent despite of service. Since, none is present on behalf of the Respondent it is proceeded against the ex-parte. List this matter on **04.10.2023.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)